

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

*The Members then stood in silence for a short while*

11.06 hrs.

**PAPERS LAID ON THE TABLE**  
**ELECTRICITY (SUPPLY) AMENDMENT**  
**ORDINANCE**

**THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMALAH):** I beg to lay on the Table a copy of the Electricity (Supply) Amendment Ordinance, 1976 (No. 13 of 1976) Hindi and English versions) promulgated by the President on the 8th October, 1976, under article 123(2) (a) of the Constitution. [Placed in Library. See No. LT-11361/76]

**WATER (PREVENTION AND CONTROL OF POLLUTION) SECOND AMENDMENT RULES, 1976 AND NOTIFICATIONS UNDER TAMIL NADU SLUM AREAS (IMPROVEMENT AND CLEARANCE) ACT, 1971**

**THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT):** I beg to lay on the Table—

- (1) A copy of the Water (Prevention and Control of Pollution) Second Amendment Rules 1976 (Hindi and English versions) published in Notification No. G.S.R. 1260 in Gazette of India dated the 28th August, 1976, under sub-section(3) of section 63 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library See No. LT-11362/76]
- (2) A copy each of the following Notifications under sub-section(2) of section 70 of the Tamil Nadu—Slum areas improvement and Clearance) Act, 1971 read with clause

(c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu together with an explanatory memorandum:—

- (i) S. R. O./A-214/76 published in Tamil Nadu Government Gazette dated the 30th June, 1976 making certain amendments to the Tamil Nadu Slum Clearance Board (Remunerative Enterprises) Rules, 1972.
- (ii) The Tamil Nadu Slum Clearance Board (Manner of Operation of Accounts) Rules, 1976, published in Notification No. S. R. O./A-225/76 in Tamil Nadu Government Gazette dated the 14th July, 1976. (Placed in Library. See No. LT-11363/76)

**FIFTH FIVE YEAR PLAN, 1974—79**

**THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE):** I beg to lay on the Table a copy of the "Fifth Five Year Plan 1974—79" (Hindi and English versions). [Placed in Library. See No. LT-11364/76]

**ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR FOOD PROCESSING INDUSTRIES FOR 1975-76**

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B P MAURYA):** I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Development Council for Food Processing Industries for the year 1975-76, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-11365/76]

**NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951**

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND**